



No. TOP/
Government of India
Trade Marks Registry
IP Building, GST Road, Guindy,
Chennai - 600 032

OPPOSITION HEARING CAUSE LIST FOR THE MONTH OF OCTOBER -2022

HEARING DATED 17/10/2022

SMT.LAXMIKODNANI HEARING OFFICER OF TMR

S.NO	APPLICATION /REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME/OPPONENT NAME	MOBILE	SIGN	PHYSICAL / VIRTUAL
1	1575378	745039	RAO & RAO & D.P.AHUJA & CO	METAMINDS SOFTWARE SOLUTIONS VS TOTAL SA			VIRTUAL
2	1575362	745036	RAO & RAO & D.P.AHUJA & CO	METAMINDS SOFTWARE SOLUTIONS VS TOTAL SA			VIRTUAL
3	1575377	745037	RAO & RAO & D.P.AHUJA & CO	METAMINDS SOFTWARE SOLUTIONS VS TOTAL SA			VIRTUAL
4	1575379	745038	RAO & RAO & D.P.AHUJA & CO	METAMINDS SOFTWARE SOLUTIONS VS TOTAL SA			VIRTUAL
5	1699415	745046	L.R.SWAMI CO & ANAND AND ANAND	EFFERMEINT INDIA LTD VS COLGATE- PALMOLIVE COMPANY			VIRTUAL
6	1513367	745047	GUDWILL & GOODWILL & TRADE MARK REGISTRATION BUREAU	SHALIMAR PLYWOODS PVT LTD VS M/S SHALIMAR CEMICAL WORKS LTD			VIRTUAL

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7	1627000	745100	DASWANI & DASWANI & MAHTTA & CO	MONICHEM HEALTHCARE PVT LTD VS OVERSEAS HEALTH CARE (P) LTD			VIRTUAL
8	1589718	745160	BALA KUMAR CHANDRASEKHARAN & ASSOCIATES & INDIA TRADE MARK CO.	SUN TV NETWORK LIMITED VS SURYA ROSHNI LIMITED			VIRTUAL
9	1655761	745259	AMBA CONSULTANCY SERVICE & LALJI ADVOCATES	P.KRISHNA KISHORE VS MARVEL TEA ESTATE			VIRTUAL
10	1664523	745202	BAGYA RAGJAVAN & DELHI REGISTRATION SERVICE	MOHAMMED ALI VS AMIRA FOODS LTD			VIRTUAL
11	1105234	745224	APR ASSOCIATES & L.R.SWAMI CO	MUTHURAMALING AM SOMASUNDARAM VS A.P.STEELS			VIRTUAL
12	1668054	745310	C.VENKATASUBRAMANIA M & SEN-OBEROI	ANOOP P. CHOWHAN VS FACTON LIMITED			VIRTUAL
13	1453866	745320	V.L.MONY & BAGYA RAGHAVAN	RAVINDRA RAMACHANDRA JADHAV VS BHIMA JEWELS			VIRTUAL
14	1597506	745898	HARIKRISHNA S HOLLA & Jafa & JAVALI	MANIPAL CURE AND CARE PVT LTD VS XPRESS MONEY SERVICES LTD			PHYSICAL
15	1685830	745335	L.R.SWAMI CO & ANAND AND ANAND	M/S MEDICITI HEALTHCARE SERVICE PRIVATE LIMITED VS BIRENER SINGH			PHYSICAL

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16	1707739	745354	SHILPA GUPTA & HARSH SURANA ADV	WATTS HUMPHREY SOFTWARE QUALITY INSTITUTE PVT LTD VS P.P. JEWELLERS PVT LTD			PHYSICAL
17	1684486	745163	CHANDRAKANT M JOSHI & DASWANI & DASWANI	BONITA GMBH & CO.KG VS KHADIM INDIA LTD			PHYSICAL
18	1684485	745162	CHANDRAKANT M JOSHI & DASWANI & DASWANI	BONITA GMBH & CO.KG VS KHADIM INDIA LTD			PHYSICAL
19	1597506	745392	HARIKRISHNA S HOLLA & CHANDRAKANT M JOSHI	MANIPAL CURE AND CARE PVT LTD VS XPRESS COMPUTERS LTD			PHYSICAL



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S.NO	APPLICATION /REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME/OPPONEN T NAME	MOBILE	SIGN	PHYSICAL / VIRTUAL
1	1665250	746593	G.RAMJI, ADVOCATE & ANAND AND ANAND	RHINE BIGENICS PVT LTD VS GALDERMA S.A			VIRTUAL
2	1665250	745580	G.RAMJI, ADVOCATE & VISHESH & ASSOCIATES	RHINE BIOGENICS PVT VS GALPHA LABORATORIES LTD			VIRTUAL
3	1448853	745579	C.DAIEL & GLADYS & R.R.SHAH & CO	VENKATA RAMA RAO AVVAS VS UNICURE REMEDIES PVT LTD			VIRTUAL
4	1687652	745574	RVR ASSOCIATES & C.DANIEL & GLADYS	LAVENDER PHARMACEUTIC ALS PVT LTD VS CADILA HEALTHCARE LIMITED			VIRTUAL
5	1696421	745581	ASHOK KUMAR J. DAGA ADVOCATE & K & PARTNERS	JITENDRA KUMAR JAIN VS PEPSI FOODS PRIVATE LIMITED			VIRTUAL
6	1693134	745562	PARTHA PRATIM MANDAL & A.V.NATHAN ASSOCIATES	M/S SBF HEALTHCARE PVT LTD VS SCALENE CYBERNETICS LTD			VIRTUAL

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7	1693134	745563	PARTHA PRATIM MANDAL & A.V.NATHAN ASSOCIATES	M/S. SPF HEALTHCARE PVT LTD VS SCALENE CYBERNETICS LTD			VIRTUAL
8	1617006	745536	PMG ASSOCIATES & INDIA LAW SERVICES, ADVOCATES	P.K SURENDRANATH VS LUPIN LIMITED			VIRTUAL
9	1671023	745535	PMG ASSOCIATES & INDIA LAW SERVICES, ADVOCATES	FIROZ Y. VS LUPIN LIMITED			VIRTUAL
10	1695751	745441	ADITYA & ASSOCIATES & VARIKASERY & VARIKASERY	DR. REDDY'S LABORATORIES LIMITED VS CHITRA HEMANT BHAGAT			VIRTUAL
11	1685777	745480	DASWANI & DASWANI & R.V.R ASSOCIATES	MSN LABORATORIES LIMITED VS C. SANJAY REDDY			VIRTUAL
12	1685572	745515	ALMT LEGAL & ANAND AND ANAND	CROSSDOMANIN SOLUTIONS PVT LTD VS APPLE INC			VIRTUAL
13	1681562	745444	KING & PARTRIDGE & L.R.SWAMI CO.	GULFGATE HAIR FIXING PRIVATE LIMITED VS BROTHERS GULF GATE HAIR CARE CENTRE			VIRTUAL
14	1603839	745420	INPRO TRADE MARK SERVICES & DELHI REGISTRATION SERVICE	RAN INDIA STEELS PRIVATE LIMITED VS RANA STEELS			VIRTUAL

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15	1624336	745571	V.RAVI, ADVOCATE & INTERNATIONAL TRADE MARKS BUREAU	M/S NATCO PHARMA LIMITED VS LUPIN LIMITED			VIRTUAL
16	1666171	743541	DASWANI & DASWANI	BHAVIKATTI NARASAPPA SWAMY VS USV LIMITED			VIRTUAL
17	1666171	742874	DASWANI & DASWANI & VISHESH & ASSOCIATES	BHAVIKATTI NARASAPPA SWAMY VS GLENMARK PHARMACEUTICALS LTD			VIRTUAL
18	1491914	745421	INDIAN TRADE MARKS CO	SURYACHAKRA POWER CORPORATION LTD VS SURYA ROSHNI LIMITED			PHYSICAL
19	1597507	745393	HOLLA ASSOCIATES & CHANDRAKANT M. JOSHI	MANIPAL CURE AND CARE PRIVATE LIMITED VS XPRESS COMPUTERS LTD			PHYSICAL



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HEARING DATED 19/10/2022

SMT.LAXMIKODNANI HEARING OFFICER OF TMR

S.NO	APPLICATION /REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME/OPPONENT NAME	MOBILE	SIGN	PHYSICAL / VIRTUAL
1	1704266	745589	V.BAGYA RAGHAVAN & K&S PARTNERS	DILIP DAS GUPTA VS CFA INSITUTE			VIRTUAL
2	1620442	745616	S.ARCHANA & DELHI REGISTRATION SERVICE	AMBICA AGARBATHIES&AROMA INDUSTRIES LTD VS IZUK CHEMICALS & HERBALS			VIRTUAL
3	1547211	745619	GUDWILL & GOODWILL & L.R.SWAMI CO	MRS.R.SAROJA VS FEMINA PRODUCTS			VIRTUAL
4	1638944	744548	G.RAMJI,ADVOCATE & SHUKLA TRADE MARK COMPANY	ZAFODO PHARMACEUTICALS PVT LTD VS STADMED PRIVATE LIMITED			VIRTUAL
5	1638944	745672	G.RAMJI, ADVOCATE & DEPENNING & DEPENNING	ZAFODO PHARMACEUTICALS VS DR.REDDY'S LABORATORIES LIMITED			VIRTUAL
6	1646563	745675	V.RAVI, ADVOCATE & H.K ACHARYA & COMPANY	PICHAJ RAJAGOPAL VS RIVA ENTERPRISES PVT LTD			VIRTUAL
7	1494705	745682	GUDWILL & GOODWILL & ARCHER & ANGEL	C.R.RAVEENDRAN VS ASPIRE HUMAN CAPITAL MANAGEMENT PVT LTD			VIRTUAL

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8	1676489	745687	P.C.N.RAGHUPATHY & ANAND AND ANAND	E.BLESSED FINNEY VS GILEAD SCIENCES, INC			VIRTUAL
9	1676494	745686	P.C.N.RAGHUPATHY & SAIKRISHNA & ASSOCIATES	T.V.RAMU VS DISNEY ENTERPRISES			VIRTUAL
10	1663605	744457	AZB & PARTNERS & THE ACME COMPANY	AVESTHAGEN LILIMITED VS EICHER GOODEARTH LILIMITED			VIRTUAL
11	1663606	744458	AZB PARTNERS & THE ACME COMPANY	AVESTHAGEN LIMITED VS THE ACME COMPANY			VIRTUAL
12	1663608	744459	AZB PARTNERS & THE ACME COMPANY	AVESTHAGEN LIMITED VS EICHER GOODEARTH LIMITED			VIRTUAL
13	1663604	744456	AZB PARTNERS & THE ACME COMPANY	AVESTHAGEN LIMITED VS EICHER GOODEARTH LIMITED			VIRTUAL
14	1644229	745701	M/S L.S.DAVAR & CO & ANAND AND ANAND	PHOENIX SOLAR AKTIENGESELLSCHAFT VS HALONIX LIMITED			VIRTUAL
15	1629796	745731	V. RAVI, ADVOCATE	V.C.NANNAPANENI VS NEON LABORATORIES LIMITED			VIRTUAL
16	1665250	745580	G.RAMJI, ADVOCATE & VISHESH & ASSOCIATES	RHINE BIOGENICS PVT LTD VS GALPHA LABORATORIES LTD			VIRTUAL
17	1665250	746593	G.RAMJI, ADVOCATE & ANAND AND ANAND	RHINE BIOGENICS PVT LTD VS GALDERMA S.A			VIRTUAL

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18	1603589	745655	RAJESH M MAVOOR & TAJ TRADE MARK AGENCY	KEDIA OVERSEAS LIMITED VS MANTORA OIL PRODUCTS LTD			PHYSICAL
19	1693149	745618	DELHI REGISTRATION SERVICE	MR.MUKESH KUMAR P. VS IZUK CHEMICALS & HEARBALS			PHYSICAL
20	1586600	745700		D.K PADMANABHAN MENON VS SPRINGDALES EDUCATION SOCIETY			PHYSICAL



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1	1695577	743811	R.K.DEWAN & CO & VISHESH & ASSOCIATES	DR.U. KRISHNA MUNIYAL MEMORIAL TRUST VS CACHET PHARMACEUTICALS PVT LTD			VIRTUAL
2	1605901	744611	S.BALAJANAKI & M.J.CHAWLA	MADAN MOHAN REDDY VS PARAS CONSTRUSCTIONS			VIRTUAL
3	1590824	744700	MOHAN ASSOCIATES & VISHESH & ASSOCIATES	ANGLO-FRENCH DRUGS AND INDUSTRIES LIMITED VS AGLOWMED LIMITED			VIRTUAL
4	1590837	744701	MOHAN ASSOCIATES & VISHESH & ASSOCIATES	ANGLO-FRENCH DRUGS AND INDUSTRIES LIMITED VS AGLOWMED LIMITED			VIRTUAL
5	1672774	744706	S.BALAJANAKI & ARJUN T. BHAGAT & CO	ANCHOR ROPERTIES & LIAISON SERVICES PVT LTD & KAMAT HOTELS LTD			VIRTUAL
6	1605901	744734	S.BALAJANAKI & ASHOKA TRADE MARKS CO	MADAN MOHAN REDDY VS PARSVNATH DEVELOPERS LTD			VIRTUAL
7	1695576	744780	R.K.DEWAN & CO & D.P AHUJA & CO	DR.U. KRISHNA MUNIYAL MEMORIAL TRUST VS SOLVAY PHARMAACEUTICALS B.V.			VIRTUAL

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8	1695577	744781	R.K. DEWAN & CO & ANAND AND ANAND	DR.U. KRISHNA MUNIYAL MEMORIAL TRUST VS SOLVAY PHARMAACEUTICALS			VIRTUAL
9	1700247	744805	GEORLY KURIAN & LALL LAHIRI AD SALHOTRA	A.V. SANKARAN NAMPOOTHIRI VS MARICO LIMITED			VIRTUAL
10	1426406	744809	S.BALAJANAKI & REMFY & SAGAR	SHRI KALIM AHMAD KALIM VS DIESEL SPA			VIRTUAL
11	1601470	744705	PUTHRAN & ASSOCIATES & ZEUSIP ADOCATES LLP	HLL LIFECARE LIMITED VS ABBOTT LABORATORIES			VIRTUAL
12	1570620	744760	P.MEENAKSHI SUNDARAM & BAGYA RAGHAVAN	K. SATHEESH KUMAR VS S.N. RATHINSAMY NADAR AND SONS			VIRTUAL
13	1576568	744430	ASHOK KUMAR J. DAGA & TRADE MARK REGISTRATION BUREAU	MANOJ KUMAR VS BERGER PAINTS INDIA LTD			PHYSICAL
14	1576568	744676	ASHOK KUMAR J. DAGA & INDIA LAW SERVICES, ADVOCATES & LEGAL CONSULTANTS	MANOJ KUMAR VS GRASIM INDUSTRIES LTD			PHYSICAL
15	1610459	744699	S. BALAJANAKI & PURI & PURI	N. BHASKAR VS SELVO ELECTRICALS INDIA			PHYSICAL
16	1611648	744788	ASHOK KUMAR J. DAGA & JEENI AMERSON	M/S NAKODA DISTRIBUTORS PVT. LTD VS K.B.PRODUCTS PVT. LTD			PHYSICAL
17	1611649	744789	ASHOK KUMAR J. DAGA & JEENI AMERSON	M/S NAKODA DISTRIBUTORS PVT. LTD VS K.B.PRODUCTS PVT. LTD			PHYSICAL